NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 106(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s. Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Prachi Gupta, Advocate

Mr. Ramesh Singh, Advocate Mr. Prabhat Kumar, Advocate

For the Respondent (s) : Mr. Vivek Malik, Advocate

Mr. Dhawal Jain, Advocate

ORDER

CA No. 239 of 2017 has been filed by Ld. Counsel for the Respondent praying for preponement of the final arguments which are listed on 10^{th} & 24^{th} October, 2017. It is submitted that he had actually prayed for 4^{th} & 24^{th} October as he is in difficulty on 10^{th} October. However, no notice on this CA was issued to the opposite counsel.

As the matter cannot be heard today, this CA become infructuous. In view of the difficulty of the Ld. Counsel, Mr. Ramesh Kumar, the date of 10th & 24th October already fixed for this case are hereby recalled. The matter will be heard on day-to-day basis from 9th November, 2017 onwards till final disposal. No adjournment shall be granted to either party.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)